GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2502 ANSWERED ON:06.02.2014 LOCO PILOTS Ponnam Shri Prabhakar;Shetkar Shri Suresh Kumar;Sugavanam Shri E.G.

Will the Minister of RAILWAYS be pleased to state:

(a) whether a Committee constituted to review the working conditions of loco pilots and other safety related categories has submitted its report;

(b) if so, the salient points thereof along with the action taken/ being taken thereon by the Railways;

(c) whether the loco pilots have given notice of a proposed strike to press for their demands;

(d) if so, the details thereof along with the action taken/being taken by the Railways to address the issue; and

(e) the steps taken/being taken by the Railways to address the issues of anomalies in pay scales and payment of arrears and allowances to loco pilots in view of the implementation of the 6th pay commission report?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a): Yes, Madam.

(b): The recommendations of Committee are available on Ministry of Railways' website www. indianrailways. gov.in/railwayboard and are in regard to improvement in working conditions i.e. reduction in running duty in Mail/Express trains, continuous night duty etc. The recommendations are being examined.

(c): No, Madam.

(d): Does not arise.

(e) : Keeping in view the general recommendations of the 6th Central Pay Commission and the recommendations of the Joint Committee formed for revision of running allowance, the rates of running allowance have been doubled w.e.f 01-09-2011 when the rates of DA increased by 50%.

The revised pay structure of Loco Pilots of Indian Railways is based on the recommendations of 6th CPC which were in line with principles adopted by them for other categories. Further, Commission had recommended a new allowance namely 'Additional Allowance' (on which Dearness Allowance is also payable) to Loco Pilot (Mail) and Loco Pilot (Passengers). The recommendations of the Commission have already been implemented duly authorizing payment of arrears on above account from due dates.